

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT. NO- II**

(42) C.P.(IB)-3968(MB)/2019

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **19.02.2020**

NAME OF THE PARTIES: Caryaire Equipments India Pvt. Ltd.

V/s

Kelvolt India Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the Operational Creditor present. No representation on behalf of the Corporate Debtor.
2. List this matter on **04.03.2020** for filing proof of service.

Sd/-

**RAVIKUMAR DURAISAMY
Member (Technical)**

19.02.2020
Sushil

Sd/-

**RAJASEKHAR V.K
Member (Judicial)**